

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 616
TO BE ANSWERED ON 25th JULY, 2023**

“AMOUNT GIVEN TO THE STATES UNDER THE NATIONAL HEALTH MISSION”

616. SHRI. SANT BALBIR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to State:

- (a) the basis on which the amount of aid given to the States under National Health Mission (NHM) is released and the details of the amount given to the States so far during the last 5 years; and
- (b) whether the amount to be given to a State under the Mission has been withheld or pending due to any reasons, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (b) Under National Health Mission, technical and financial support is provided to the States/UTs for strengthening the healthcare systems, based on the proposals received from the States/UTs in their Annual Programme Implementation Plan (PIP) and subject to the Resource Envelope (RE).

The resource envelope of a State/UT under National Health Mission (NHM) is based on its population and a weight-age factor, which depends on area of the State, health lag/socio-economic backwardness. Based on the proposals received from the States in their Programme Implementation Plan (PIP), approvals are provided keeping in view of the resource envelope of the States/UTs as well as existing norms. Release of funds under NHM is subject to compliance by States/UTs of Department of Expenditure, Ministry of Finance Guidelines prescribed in this regard

States/UTs wise Central Release under National Health Mission (NHM) from FY 2018-19 to 2022-23 is given at Annexure.

Ayushman Bharat-Health and Wellness Centres (AB-HWCs), is a flagship programme of Government of India, wherein 1.60 lakhs Sub-Health Centre (SHC) & Primary Health Centres (PHC) in Rural and Urban areas have been transformed as AB-HWCs to provide Comprehensive Primary Health Care (CPHC). One of the critical components of

functionality of an AB-HWC is standardized colour scheme and standardized branding of the façade of health facility.

All the States/UTs have been requested to ensure branding of all AB-HWCs in rural and urban areas, as per the design manual shared by MoHFW with all the States/UTs vide D.O.No.Z-15115/11/2017-NHM-I dated 30th May 2018 and reiterated vide D.O.No.Z-28015/105/2020-NHM-1 (Part-II) dated 1st February 2023 and 17th March 2023.

All the States/UTs execute a Memorandum of Understanding (MoU) with Government of India as per framework of National Health Mission (NHM) which mandates compliance by the States of the guidelines issued under NHM as per the Clause 10.3 and 10.10.

States of Kerala and Punjab have not taken up the branding of AB-HWCs in their States as per Govt. of India's guidelines and the release of fund to these States is dependent on their compliance with these guidelines.

State/UT wise Central Release under National Health Mission (NHM) from the F.Y. 2018-19 to 2022-23

(Rs in crore)

Sl. No.	States	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andaman and Nicobar Islands	18.05	34.92	36.91	43.68	45.26
2	Andhra Pradesh	1081.29	1111.07	1097.81	1199.37	1,489.45
3	Arunachal Pradesh	216.92	185.95	243.04	188.53	233.82
4	Assam	1381.51	1749.24	1807.48	1955.93	1,981.83
5	Bihar	1409.78	1510.68	1814.63	1748.76	1,586.57
6	Chandigarh	27.06	22.77	22.21	17.47	38.09
7	Chhattisgarh	875.1	816.07	979.41	969.61	1,195.08
8	Dadra & Nagar Haveli	23.46	25.33	36.39	38.59	58.28
	Daman & Diu	11.76	16.79			
9	Delhi	154.23	138.74	125.73	127.37	35.15
10	Goa	33.96	35.47	34.81	26.01	55.42
11	Gujarat	1038.69	1110.8	1005.66	1094.48	1,120.06
12	Haryana	538.83	567.71	531.5	577.07	681.21
13	Himachal Pradesh	345.43	504.84	441.94	555.09	494.65
14	Jammu and Kashmir	556.46	702.2	667.46	459.1	651.52
15	Jharkhand	616.23	830.63	602.8	640.18	810.3
16	Karnataka	1254.82	1173.77	1232.19	1274.71	1,246.67
17	Kerala	887.9	836.14	788.22	771.47	1,036.76
18	Lakshadweep	6.58	6.16	7.11	8.41	9.97
19	Madhya Pradesh	1668.09	1728.73	2377.14	2295.66	2,582.10
20	Maharashtra	1565.98	1724.99	1833.59	1769.67	2,187.13
21	Manipur	147.09	185.65	189.49	95.59	61.4
22	Meghalaya	145.06	141.17	202.63	282.46	261.56
23	Mizoram	118.36	127.24	143.73	93.82	111.82
24	Nagaland	132.11	123.23	188.21	126.66	91.38
25	Odisha	743.57	1475.14	1617.63	1263.07	1,284.69
26	Puducherry	38.16	31.56	25.55	21.33	20.73
27	Punjab	570.51	712.02	568.14	349.21	448.89
28	Rajasthan	1667	1781.83	2000.58	1924.95	1,460.80
29	Sikkim	45.22	53.55	70.13	51.86	73.3
30	Tamil Nadu	1479.71	1424.22	1522.71	1631.91	1,652.24
31	Tripura	186.52	239.47	225.91	217.95	231.9
32	Uttar Pradesh	3886.7	4749.05	3772.95	3235.46	5,133.59
33	Uttarakhand	297.18	348.83	583.25	553.47	505.01
34	West Bengal	1116.09	1749.32	1895.01	1654.26	1,252.32
35	Telangana	713.43	964.34	671.88	725.67	683.77
36	Ladakh	-	-	91.89	44.79	94.94

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. After the Reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.